

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:196
ANSWERED ON:21.07.2003
BARRAGE ACROSS CHITRAVATHI
GADDAM GANGA REDDY;PUTTASWAMY GOWDA

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a high level team from the Government of Andhra Pradesh has urged the Union Government to intervene and direct the State Government to stop further construction works at the Chitravathi Project in Karnataka; and

(b) if so, the action taken so far in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BHOYA CHAKRAVARTY)

(a) & (b) The Chief Minister of Andhra Pradesh had urged Hon'ble Prime Minister to cause the inspection of the project site at Paragodu. The Central Water Commission (CWC) convened a meeting of representatives of Government of Andhra Pradesh and Karnataka to discuss the inter-State Projects on 15.6.2003 and 16.6.2003 at Hyderabad and Bangalore respectively. Member, CWC inspected the project site across Chitravathi river near Paragodu village. Thereafter, the Chief Minister of Andhra Pradesh with an All Party Delegation met Hon'ble Prime Minister and Hon'ble Union Minister (WR) on 21st June 2003 and urged the Union Government to intervene and direct the State Government to stop further construction works at the Chitravathi project in Karnataka. Consequently, the CWC has convened another Inter State meeting on 27.6.2003 at New Delhi under Chairmanship of the Chairman, Central Water Commission to sort out the issue where representatives of the Government of Karnataka and Andhra Pradesh were present.